

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ANIL LAXMAN PANSARE

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 1971-
1973/2019

RAMESH CHANDRA RAI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 24-07-2019 These petitions were called on for hearing today.

For Petitioner(s)

Ms Ritu Dubey, Adv.
Mr. Shantanu Krishna, AOR

For Respondent(s)

Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.1 is duly represented.

Service is complete on respondent no.2 but none has
entered appearance.

Matter be processed in terms of Order XXII, Rule 6,
Supreme Court Rule, 2013 read with Chapter XIII, Clause 47,
Supreme Court Practice and Procedure, 2017.

ANIL LAXMAN PANSARE
Registrar